

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 207 of 2012 &
I.A. No. 68 of 2013**

Dated : 29th August, 2013

Nabha Power Ltd. & Anr.

... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

27.09.2013.

COURT MASTER